### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO.3111 TO BE ANSWERED ON $6^{\rm TH}$ DECEMBER, 2019

#### PROMOTION OF NIMS EMPLOYEES

#### 3111. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Medical Council of India has directed the Government of Telangana to implement 3-tier method of promotion in Nizam's Institute of Medical Sciences (NIMS) for benefit of employees; and
- (b) if so, the details and the present status thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): The Medical Council of India (MCI) with the prior approval of the Central Government has notified Minimum Qualifications for Teachers in Medical Institutions Regulations, 1998 wherein the academic qualifications and teaching and research experience for appointment of Assistant Professor and further promotion to the post of Associate Professor and Professor have been prescribed. MCI informed that vide letter dated 09.04.2014, it had requested all the States / UTs to strictly enforce the provisions of the said regulations for the faculty in medical colleges / institutions.